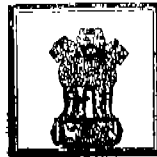


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NEW DELHI, SATURDAY, AUGUST 14, 1948

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS AND
COMMONWEALTH RELATIONS

NOTIFICATION

New Delhi, the 13th August 1948

No. F.37-9/48-Hajj.—The following draft of certain further amendments to the Indian Pilgrim Ships Rules, 1933, which it is proposed to make in exercise of the powers conferred by sub-section (2) of section 213 of the Indian Merchant Shipping Act, 1923 (XXI of 1923), is published as required by sub-section (3) of the said section for the information of all persons likely to be affected thereby and notice is hereby given that the draft will be taken into consideration on or after the 22nd August 1948.

Any objection or suggestion which may be received from any person in respect of the said draft before the date specified will be considered by the Central Government.

Draft amendment

In rule 81 of the said Rules, for the list of articles and their rates, the following list shall be substituted:—

"Name of article	Rate		
	Rs.	As.	Ps.
Fowl (whole) with gravy	5	0	0 each
Fowl	1	8	0 per plate
Kofta	0	12	0 per plate
Halal Meat Korma	0	12	0 per plate
Biryani	1	8	0 per plate
Kabab Shami	0	2	0 each
Sardines	0	12	0 per tin (small)
Egg (boiled)	0	4	0 each
Egg (fried)	0	5	0 each
Kichri Pulao	1	4	0 per plate
Curry and Rice	1	8	0 per plate
Rice	0	8	0 per plate
Paratha	0	4	0 each
Chapati without ghee.	0	2	0 each
Leavened Bread	0	6	0 each
Biscuits	0	2	0 per two
Halwa or pudding	0	12	0 per plate
Sweet meats	2	8	0 per seer of 28 tolas

Name of Article	Rate		
	Rs.	As.	Ps.
Dal	0	8	0 per plate
Tea (without milk)	0	1	6 per cup
Tea (with milk)	0	2	0 per cup
Coffee with milk	0	4	0 per cup
Soda Water	0	3	0 per bottle
Lemonade and other aerated water (Sweet)	0	4	0 per bottle
Lemon Squash	0	6	0 per tumbler
Syrup (Lemon)	0	4	0 per tumbler
Syrup	2	8	0 per bottle
Butter	2	12	0 per tin
Ghee	3	8	0 per lb.
Jam	2	0	0 per tin (2 lbs.)
Sugar	0	8	0 per lb.
Chutney	2	0	0 per bottle
Oranges	0	4	0 each
Sweet lemons	0	5	0 each
Apples	0	8	0 each
Plantains	0	1	0 each
Hot Water	0	1	0 per gallon
Oats	0	4	0 per plate
Custard	0	6	0 per plate
Jelley Crystals		per lb.
Cocoa	0	4	0 per cup
Ovaltine	0	6	0 per cup"

S. DUTT, Addl. Secy.

MINISTRY OF DEFENCE*New Delhi, the 14th August 1948*

No. 1405-A.—The undermentioned are appointed to Hony. Commissions in the Indian Land Forces in the ranks specified with effect from 15th August 1948:—

His Highness Maharaja Sir Sri Jaya Chamaraja Wadiyar Bahadur, G.C.B., G.C.S.I., MAHARAJA OF MYSORE—Major-General.

Col. His Highness Maharao Bhim Singhji Bahadur, K.C.S.I., MAHARAO OF KOTAH—Brigadier.

His Highness Maharaja Shri Mayurdhwajsinhji, MAHARAJA RAJ SAHEB OF DHIRANGADHRA—Major.

No. 1405-B.—Major-General His Highness Sir Sri Jaya Chamaraja Wadiyar Bahadur, G.C.B., G.C.S.I., MAHARAJA OF MYSORE is appointed as Hony. Colonel of Q.V.O., Madras Engineer Centre, R.I.E., with effect from 15th August 1948.

H. M. PATEL, secy.